

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **01.03.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/CA/CP No. : IA/782/2020 IN CP/603/2017

NAME OF PETITIONER : Santhanam Rajashree (Liquidator) of
M/s. Anandram Developers Pvt Ltd

NAME OF RESPONDENT : Future Retail Ltd & 6 Others

SECTION : 60(5) of IBC, 2016

ORDER

Ld. Counsel for the Petitioner Mr. S. Sathish, Ld. Counsel for R1 Mr. V.V. Sivakumar, Ld. Counsel for R2 – R5 Ms. Shubaranjani Ananth, Ld. Counsel for R6 Mr. Rishi Srinivas are present through video conferencing mode.

Ld. Counsel for R2 to R5 represents that the Counter to this Application has been filed before this Tribunal. In relation to R1, some time is sought for filing Counter. Two weeks' time is finally granted for filing Counter.

Post this matter on **16.04.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)